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Mr S.K. Mishra is an officer of the Indian P&T Accounts and Finance Service. Mr. Mishra has done a Masters diploma in Public Administration, an M. Phil. in Social Sciences and a Master's degree in 'Sanskrit' from University of Allahabad. He also holds a Professional Diploma in Training Development (Dip.TD), in addition to completing Advanced Professional Course in Competition Law and Market Regulation from Indian Institute of Corporate Affairs, and a professional Course in Telecom Management from BT College, Stone. He is a Life Member of the Indian Institute of Public Administration, Indian Society for Training and development and the Bougainvillea Society of India.

Over a career spanning about 30 years, he has worked in Government of India in various capacities in field offices and headquarters dealing with Finance, Project appraisal, Revenue management, Tariff setting and costing, Accounting, Internal Audit, Human Resource Management/Development, Establishment, General Administration and Training.

He was Financial Advisor to the Government of India-UNDP (1996-2000) project on 'Human Resource Development and Management in Telecom; executed with the help of ITU. From 2003 to 2005, he supervised the Telecom Revenue operation billing, Accounting and related IT systems, Tariffs and the Banking operations of MTNL, Mumbai a Telecom Service Provider. He served as DDG (PAF), Department of Posts, and Head of the Postal Accounts Organization from 2006-2008 and as Director General, National Institute of Communication Finance from 2008-2012. Thereafter he worked in Department of Telecommunications as in charge of Assessment of Non-tax revenues from telecom sector as well as the financial and economic analysis of Telecom licenses. From January 2015, he is working as Pr. Advisor (Financial and Economic Analysis) in the Telecom Regulatory Authority of India (TRAI). He is dealing with Tariff and economic regulation, Accounting separation, Costing of services, Spectrum Valuation and Reserve prices, Financial and economic impact analysis of regulatory decisions, Assessment of economic and financial health and performance of the sectors regulated by TRAI, as well as internal finance, Accounts and budgeting for the TRAI. He is also the Appellate Authority for TRAI for the matters relating to Right To Information Act.